

National Company Law Tribunal

Allahabad Bench

CP NO. 178/ALD/2017

CA(CAA) No. 119/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: *Diksha Traders Pvt Ltd with Navya Ventures Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *230/232 of the Companies Act 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Santosh Kr. Nigam</i>	<i>Adv.</i>	<i>Petitioner.</i>	<i>[Signature]</i>
<u>2.</u>				

CP No. 178/ALD/2017, with CA (CAA) No.119/ALD/2017

At the request of the Mr. Santosh Kr. Nigam the case is adjourned to  
14<sup>th</sup> December, 2017.

Dated:05.12.2017

*[Signature]*

H.P. Chaturvedi, Member (Judicial)

Typed by:  
*Md.Zaid*  
(Stenographer)